**IN THE HIGH COURT OF ORISSA, CUTTACK**
**N O T I C E**

As directed, it is hereby informed that the following cases will be taken up before the Single Bench of Hon'ble Mr. Justice Sashikanta Mishra at 12.30 P.M. today, the 6th November, 2026.

COURT NO - XII (5th FLOOR)
AT 12.30 P.M.
THE HON'BLE MR. JUSTICE SASHIKANTA MISHRA

**FRESH ADMISSION**

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| 1) | CRLMC/3577/2026<br>[ ODHC010742762026 ]<br>Kind Minutes of Hon'ble Chief Justice ,is at Flag C, may kindly be seen. I.A. No. 2634/2026 is at Flag A for dispensing with filing of certified copy of the order of Cognizance Dt. 08.11.2024. I.A. No. 2635/2026 is at Flag B for stay. | K.KRISHNA RAO<br>**Vs** | JANMEJAYA KATIKIA<br>P.MOHANTY, H.KATIKIA |
| **WITH** | CRLMC/695/2025<br>[ ODHC010109092025 ]<br>Kind Minutes by Hon'ble Chief Justice ,is at Flag B,may kindly be seen. I.A. No. 514/2025 is at Flag A for further order regarding stay. | STATE OF ODISHA<br>BHASKAR RAO<br>NEKKANTI@N.BHASKAR RAO<br>**VS** | JANMEJAYA KATIKIA<br>P.MOHANTY, H.KATIKIA |
| | CRLMC/3508/2026<br>[ ODHC010742582026 ]<br>(i) Minutes of Hon'ble C.J is at flag-"2" may kindly be seen. | STATE OF ODISHA<br>IPPILI SANYASI RAJU@<br>I.SANYASI RAJU<br>**VS**<br>STATE OF ODISHA | DEBASIS SARANGI<br>JANMEJAYA KATIKIA<br>P.MOHANTY, H.KATIKIA |

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
06.11.2026

DY.REGISTRAR (JUDL.)

(Copy forwarded to A.G.'s Office/ Secretary, High Court Bar Association/ Court's Notice Board for information.)

06/11/26

DY.REGISTRAR (JUDL.)